

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 281/TT/2013

Subject : Determination of transmission tariff for 2009-14 tariff block for Augmentation of Hosur Sub-station by 1X315 MVA 400/220 kV transformer and associated bays under System Strengthening - XIV in SR

Date of Hearing : 27.1.2016

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation (14 others)

Parties present : Shri M.M. Mondal, PGCIL
Shri S.K Venkatesan, PGCIL
Shri S.S. Raju, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri S.C. Taneja, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Anshul Garg, PGCIL
Shri S.Vallinayagam, Advocate, TANGEDCO
Shri R. Katihraavan, Advocate, TANGEDCO

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for determination of transmission tariff for 2009-14 tariff block for Augmentation of Hosur Sub-station by 1X315 MVA 400/220 kV transformer and associated bays under System Strengthening -



XIV in SR

- b) As per the investment approval dated 27.12.2011, the scheduled date of commercial operation is 1.9.2014 and the instant asset was commissioned on 1.3.2014. Thus, there is no time over-run.
- c) RCE has been submitted vide affidavit dated 4.6.2015.
- d) The petitioner has submitted that actual additional capital expenditure during 2009-14 and 2014-19 period is on account of balance/retention payments.

2. Learned counsel for TANGEDCO submitted that the reply to the petition has been filed vide affidavit dated 7.1.2016.

3. The Commission directed the petitioner to file the rejoinder to the reply filed by TANGEDCO by 5.2.2016. The Commission further observed that in case the rejoinder is not received within the specified date, the petition will be disposed on the basis of the information already available on record.

4. Subject to the above, order in the petition was reserved.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

